

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 253/16	TP 104/17	For filing objections	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs 3Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *Aparna Madhukar kulkarni*
9742008101

Respondent

[Signature]

2. *RAJKUMAR MD*
9620212325

PETITIONER

[Signature]

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. It is reported that, matter is under consideration for compromise. List it on 14/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)